

**DISTRICT COURT, WASHIM RECRUITMENT -2018**  
**APPROVED SELECT/WAIT LIST POST -STENOGRAPHER (L.G.)**  
**AS PER GUIDELINES OF HON'BLE BOMBAY HIGH COURT**

Sr.No.	DCR No.	Name
1	DCR257506	PRASHANT KISANRAO MORE
2	DCR274139	SACHIN PRALHAD KALE
3	DCR395791	HARSHALI ASHOK UCHADE
4	DCR377888	SANJEET BHARAT MOREY
5	DCR324009	PAVAN SURESH DAHATONDE
6	DCR193223	SHIVAM BALASAHEB PATANGE
7	DCR111547	PAVAN DEVANAND RUDRAKSHAWAR
8	DCR275227	CHINTAMAN RAMDAS GADGE
9	DCR225372	SAIFALI JABBAR SHEKH
10	DCR141894	NILESH LAKHUJI JAMNIK
11	DCR495113	VIJAYANAND RAMESHCHANDRA GURAWA
12	DCR490133	RUPALI PRABHAKAR ISAL
13	DCR102401	TUSHAR RAMESHWAR UGALE
14	DCR87890	MAHESH SHYAM TAKWALE
15	DCR11318	PRAVIN PADAMKUMAR SONUNE
16	DCR76407	NAIM FAHIM SYED
17	DCR182292	ANKUSH BHARATRAO PADOLE
18	DCR77224	YUVARAJ DAYARAM BELKHEDKAR
19	DCR454549	CHETAN RAMESHWAR LANDE
20	DCR155757	KIRTI GANESHRAO SAWATE
21	DCR261254	RANJU KISAN CHAVHAN

DATE: 25-9-2018



(Shri. R. V. Jatale)

Principal District and Sessions Judge, Washim

**NOTE:**

- 1) The above Select/Wait list is valid only for the period of two years from the date of notification i.e. from today.
- 2) The appointment of the above candidate shall be subject to following conditions.
  - a) Appointment of the candidates shall be purely on ad-hoc basis.
  - b) Candidates shall require to qualify Marathi and English Dictation Tests as the case may be, within a period of one year from the date of their respective appointments.
  - c) Candidates shall give undertaking to the effect that his appointment is on Ad-hoc basis and he will be discharged from service if he fails to clear the requisite tests as stated above.